

ITEM NO.1720

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2196/2020

SHIV KUMAR

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

IA No. 36634/2022 - ADDITION / DELETION / MODIFICATION PARTIES)

Date : 09-09-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
[IN CHAMBER]

For Petitioner(s) Mr. Praveen Agrawal, AOR

For Respondent(s) Mr. Sarvesh Singh Baghel, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 36634/2022

This is an application filed for deletion of respondent nos. 2
to 7 from the array of parties.

The application stands allowed.

(HARSHITA UPPAL)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)